

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/5303/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the th 28 July, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/DH/I-1/2022/3198/Estt, dtd 25.07.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 28.07.2022 till the evening of 02.08.2022**, as prayed for. Further, you have been allowed to use the official vehicle to Guwahati and to return to headquarter, at own cost.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/5304 /A, dated , 28-07-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Res.